Office Memorandum

Subject: Appointment of Shri Manoj Kumar, Joint Secretary as Chief Vigilance Officer in the Ministry of Corporate Affairs.

The undersigned is directed to say that Shri Manoj Kumar, IAS(HP:88), Joint Secretary in the Ministry, has been appointed as part-time Chief Vigilance Officer of the Ministry of Corporate Affairs with immediate effect. All communications relating to Vigilance matters may be sent to him by name at the address given below:

Official Address:
Shri Manoj Kumar, Joint Secretary,
Ministry of Corporate Affairs, Room No.506,
A Wing, 5th Floor, Shastri Bhavan,
Dr. Rajendra Prasad Road, New Delhi-110001.
Telephone No. 23383345 /Fax No. 23074026.

2. This issues with the concurrence of Central Vigilance Commission conveyed vide its OM No.99-CVO-51/274131 dt. 2-2-2015.

(Ravi Vazirani)
Under Secretary to the Govt. of India
Tele No. 23384502

To
1) All Ministries/Departments of the Government of India.
2) All Regional Directors.
3) All Registrars of Companies.
4) All Official Liquidators.
5) IICA/CAT/CCI/SFIO.
6) All Officers/Sections at MCA HQrs.
7) e-Governance cell with a request to upload this OM on the Ministry’s website and update the data, if required, on the website.

Copy to:
1) Central Vigilance Commission (Shri R.N. Nayak, Officer on Special Duty), Satarkta Bhavan, GPO Complex, Block A, INA, New Delhi-110023.
2) Director, CBI, New Delhi.
3) Secretary, UPSC, Dholpur House, Shahjahan Road, New Delhi.